

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1229
TO BE ANSWERED ON 25.07.2018**

LAND ACQUISITION

1229. SHRIMATI KIRRON KHER :

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the total land required for the Dedicated Freight Corridor (DFC) has been acquired and if not, the time by which the land acquisition would be completed;**
- (b) whether all civil engineering and systems contracts for the eastern corridor have been awarded and if not, the time by which the awarding of contracts would be completed; and**
- (c) the reasons for the delay in the corridors and the steps being taken to ameliorate the causes of delay?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAJEN GOHAIN)

- (a) Out of 11,664 Ha of total requirement of land 11,148 Ha has been acquired.**
- (b) Contracts for all civil works have already been awarded between Sonnagar to Ludhiana section in Eastern Corridor. All System Contracts have also been awarded except four System Contracts for the sections of Khurja-Dadri, Khurja-Pilkhani, Pilkhani-Sahnewal and Mughalsarai-Sonnagar. These contracts are targeted to be awarded in the current year 2018-19.**

(c) Some of the reasons for delay in implementation of DFC project are: delay in land acquisition, environmental/forest clearance and resistance in physical hand over of land by Project affected persons.

To resolve these difficulties, regular meetings are held with land-owners and concerned State Government officials. Arbitration and court cases are also closely monitored.
